

पतरातू वरौनी

अगस्त, 80	126	26
सितम्बर, 80	105	14
अक्तूबर, 80	151	19
नवम्बर, 80	165	36
दिसम्बर, 80	178	39
जनवरी, 81	163	39

Number of Hydro-electric projects pending due to inter-state disputes

107. SHRI ZAINUL BASHER;
SHRI ARIF MOHAMMAD
KHAN:

Will the Minister of ENERGY be pleased to state:

Statement

NAMES OF HYDRO-ELECTRIC PROJECTS FOR WHICH PROJECT REPORTS HAVE BEEN RECEIVED IN CEA AND ARE DELAYED DUE TO INTER-STATE ASPECTS

S.No.	Scheme	State	IG (MW)	Date of receipt of report	State involved
1.	Kishau (MPP)	Uttar Pradesh	600	1978	Uttar Pradesh Himachal Pradesh.
2.	Khara	Uttar Pradesh	81	June, '78	Uttar Pradesh/ Haryana.
3.	Anandpur-Sahib	Punjab	134	Oct, '78	Punjab/Haryana/ Rajasthan
4.	Orchha Multipurpose Project	Madhya Pradesh	90	Sept, '78	Madhya Pradesh Uttar Pradesh
5.	Pandiyar Punnapuzha	Tamil Nadu	100	Feb, '77	Tamil Nadu/Kerala
6.	Cholatipuzha	Tamil Nadu	60	March, '77	Tamil Nadu/Kerala.
7.	Nellithorai	Tamil Nadu	50	1974	Tamil Nadu/Kerala. Karnataka.
8.	Upper Amaravathy	Tamil Nadu	30	July, '78	Tamil Nadu/Kerala/ Karnataka.
9.	Shanmukha Nadhi	Tamil Nadu	30	Jan., '77	Tamil Nadu/Kerala/ Karnataka.
10.	Pandiyar Punnapuzha Tailrace	Kerala	70	Dec., '72	Kerala/Tamil Nadu.

(a) the number of hydro-electric projects pending in the country due to inter-State disputes;

(b) names of the projects details of the disputes and the period of pendency ; and

(c) steps the Central Government are contemplating to take for the early settlement of the disputes?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). A Statement showing the hydro-electric projects pending due Inter-State disputes etc., is enclosed. The Centre is holding discussions with the concerned States, with a view to trying to resolve these inter-State issues.

	1	2	3
11. Mananthwady (MPP) . Kerala		240 May, '80	Kerala/Tamil Nadu/ Karnataka.
12. Kuttiyadi Aug. . Kerala		240 Dec., '76	Kerala/Tamil Nadu/ Karnataka.

Profit of oil corporation at Delhi

108. SHRI ZAINUL BASHER: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to lay a statement showing the percentage of cost taxes, handling charges and profit of the Oil Corporation in the consumer price of high speed diesel oil, motor spirit, kerosene and cooking gas at Delhi?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILI-

ZERS (SHRI P. C. SETHI): (a) Statement I containing the information is attached. Since certain consumer products are priced lower than the cost of sales, with correspondig increases on certain other products, Statement-II indicates the percentages related to cost of sales. The prices of petroleum products are fixed to provide for a return of 15 per cent on gross capital employed (before tax) on the entire sales.

STATEMENT-I

BREAK UP OF CONSUMER PRICE IN PERCENTAGES AT DELHI

	M.S. %	HSDO %	SKO %	LPG (15 Kg. cyl.) %
1. Cost	32.93	71.03	115.93	85.55
2. Taxes	46.79	19.03	24.13	13.51
3. Hadling Expenses	5.08	7.22	12.89	23.81
4. Profit	0.55	0.47	0.77	2.17
5. Cross subsidy.	(53.72)	(25.04)
6. Surcharge	14.60	2.25
7. Total or (consumer Prices)	100.00	100.00	100.00	100.00